

Apart from the Schemes mentioned above, Housing and Urban Development Corporation Ltd., floated by the Ministry of Works and Housing as a Central Government Company in April, 1970, give financial assistance to the

State Governments etc. for viable urban housing projects. The loans sanctioned/released by the Corporation during 1971-72 and 1972-73 (upto 8th February 1973) to the various States are given below:—

Name of State	Loans sanctioned ¹ /released during	
	1971-72	1972-73
	(Rs. in lakhs)	
1. Andhra Pradesh	..	11.00
2. Gujarat	250.00	28.00
3. Haryana	24.00	15.00
4. Kerala	15.25	..
5. Madhya Pradesh	..	14.72
6. Maharashtra	28.00	175.00
7. Rajasthan	32.00	..
8. Tamil Nadu	92.00	72.00
9. Uttar Pradesh	10.00	105.0
10. Union Territory of Delhi	160.00	120.00
TOTAL	611.25	540.72

Progress of Family Planning

979. SHRI SHANKERRAO SAVANT: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

(a) the State-wise progress of Family Planning in India up to now;

(b) whether certain communities like the Christians and Mohammedans are averse to respond to calls for family planning;

(c) what is the State-wise progress of family planning amongst (i) Hindus, (ii) Muslims, (iii) Christians (iv) Parsees and (v) Sikhs;

(d) whether certain organisations are opposing family planning on the ground that the non-responsive atti-

tude of certain communities will upset the numerical balance of those communities which respond to the call for family planning; and

(e) if so, what measures are proposed to be taken to meet this criticism?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI KONDAJJI BASAPPA): (a) The required information is given in the statement laid on the Table of the House. [Placed in Library. See No. LT-4277/73].

(c) Community-wise statistics regarding acceptance of the Family Planning Programme is not being maintain-

ed. However, some *ad-hoc* studies have been conducted by research and field workers with a view to getting information about the acceptance of the Family Planning Programme by various communities in certain selected areas. These studies have shown that family planning programme has been accepted and its various methods adopted by all sections of the population. However, some variations in acceptance of family planning programme arising out of the socio-economic differences, lack of sufficient inputs and communication facilities have been noticed.

(d) and (e). Though there is no organised opposition to the Family Planning Programme, some individuals and bodies have expressed such views.

Steps are being taken to strengthen the motivational and services campaign for the benefit of the economically and socially backward sections of the society, irrespective of religion, to make them accept family planning methods in greater proportion than at present.

National Library, Calcutta

980. DR. RANEN SEN: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether the state of affairs in the National Library, Calcutta is very unsatisfactory and that no qualified Librarian has yet been appointed and that the employees and users of the Library have sent memorandum to Government pointing out certain defects in running the Library and suggesting remedies for the same;

(b) the nature of the suggestions and criticism; and

(c) the steps proposed by Government to improve the state of affairs in the National Library?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV): (a) It is a fact that the post of the Librarian/Director of the National Library, Calcutta is lying vacant. The Government are aware of the criticism which has appeared in the press on the working of the National Library. Government had also received from the National Library Employees' Association their observations on the recommendations of the Reviewing Committee (Jha Committee) on the National Library. One or two letters have also been received from the users.

(b) The criticism/observations generally related to the unsatisfactory services rendered to the users of the Library, laxity of supervision, inadequate arrangements for the preservation and repairs of books, delay in filling up the post of Director, delay in the implementation of the Jha Committee's recommendations and stressed the need to continue the Library under the direct control of the Government instead of converting it into autonomous organisation.

The observations of the National Library Employees' Association were mainly in criticism of the important recommendations of the Jha Committee.

There have also been press reports welcoming the introduction of the National Library Bill 1972 and communications from the users that the Library is functioning as satisfactorily as in the past.

(c) On the recommendations of the Reviewing Committee, the post of Librarian has since been upgraded to the post of Director. The question of filling up the post of Director as also the setting up of a Governing Council, is tied up with the question of the future administration of the Library and for this purpose the National